

ITEM NO.2

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA Nos.165235 and 137097 of 2019 in
Civil Appeal No.13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

Respondent(s)

WITH

IA No. 184288/2018 in T.C.(Cr1.) No. 1/2016 (XVI-A)
 (for CLARIFICATION/DIRECTION)

Date : 15-11-2019 These applications were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
 HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. Vimlesh Shukla, Sr. Adv.
 Mr. Jai A Dehadrai, Adv.
 Mr. Sidharth Arora, Adv.
 Mr. Sameer Shrivastava, AOR

Ms. Amita Singh Kalkal, AOR

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.
 Mr. Arijit Prasad, Sr. Adv.
 Mr. Abhishek Kumar, Adv.
 Mr. Pranay Ranjan, Adv.
 Mr. Zoheb Hussain, Adv.
 Mr. A.K. Sharma, Adv.
 Mrs. Anil Katiyar, Adv.

Mr. Pratap Venugopal, Adv.
 Ms. Surekha Raman, Adv.
 Mr. Purushottam Kumar Jha, Adv.
 Ms. Viddusshi, Adv.
 Mr. Akhil Abraham Roy, Adv.
 Mr. Vijay Valsal, Adv.
 for M/S. K J John And Co

Mrs. Rachana Joshi Issar, AOR

Mrs. Anil Katiyar, AOR

Mr. Amit Kumar, AOR

Ms. Kamakshi S. Mehlwal, AOR

Mr. Somiran Sharma, AOR

Mr. Aditya Singh, AOR

Mr. Gagan Gupta, AOR

Mr. Aviral Kashyap, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Ritesh Agrawal, AOR

Mr. Aishwarya Adlakha, Adv.

Mr. Teejas Bhatia, Adv.

Mr. Vinod Sharma, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Hetu Arora Sethi, AOR

Ms. Shalu Sharma, AOR

Mr. Rameshwar Prasad Goyal, AOR

Ms. Aishwarya Bhati, Sr. Adv.

Mr. Suraj Kumar Singh, Adv.

Mr. Gopal Jha, AOR

Mr. Harsh Vashist, Adv.

Mr. Rajinder Kumar Singh, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. S.K. Rajora, Adv.

Ms. Sandhya Sharma, Adv.

Mr. Prakash Kumar Singh, AOR

Mr. Mohit D. Ram, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Yadav Narender Singh, AOR

Ms. Pratibha Jain, AOR

Mr. Atishi Dipankar, AOR

Mr. Abhishek Singh, AOR

Mr. Avijit Mani Tripathi, AOR

Mr. Mohit Paul, AOR

Mr. Shivendra Singh, AOR

Ms. Priya Aristotle, AOR

Mr. Joel, AOR

Mr. Anjani Kumar Mishra, AOR

Ms. Hardeep Kaur, Adv.

Ms. Rohini Prasad Tiwari, Adv.

Mr. C.M. Patel, Adv.

Mr. Shiv Ram Pandey, Adv.

Mrs. Shubhangi Tuli, AOR

Ms. Jasmine Damkewala, AOR

Mr. Shaurya Vardhan, Adv.

Mr. Shree Pal Singh, AOR

Mr. M.P. Singh, Adv.

Mr. Rajeev Kumar Bansal, AOR

Mr. Avadh Bihari Kaushik, AOR

Mr. P. N. Puri, AOR

Ms. Christi Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.165235 of 2019 in Civil Appeal No.13301/2015

The application by SEBI is for extending the tenure of Shri R S Virk, former District Judge by a further period of six months.

The application is allowed in terms of prayer (a).

IA No. 137097 of 2019 in Civil Appeal No.13301/2015

A copy of the application has been served on Mr R Balasubramanian, learned senior counsel appearing on behalf of the CBI, who seeks a short adjournment to take

instructions.

List the application on 22 November 2019.

IA No. 184288/2018 in T.C.(Cr1.) No. 1/2016

List the application on 22 November 2019.

Civil Appeal No.13301/2015

The report which has been tendered on behalf of the Committee chaired by Hon'ble Mr Justice R M Lodha, former Chief Justice of India is permitted to be uploaded by SEBI on its website so as to facilitate further directions being issued.

List the Appeal on 5 December 2019 with all pending applications.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER